

- (5) पैकेट चाय तथा चाय बैग निर्यातों के लिये अप्रैल, 1979 से नकद प्रतिपूर्ति सहायता की दर 10% से बढ़ाकर 12-1/2% करना ;
- (6) आयात शुल्क तथा चाय बैग निर्यातों पर उत्पादन शुल्क की वापसी की सर्व-उद्योग दर को 1-6-1981 से बैस के घड़ा वजन के आधार पर 64/- रु० प्रति कि० ग्रा० से बढ़ाकर 85/- रु० प्रति कि० ग्रा० करना ;
- (7) इन्स्टैंट चाय तथा उपभोक्ता पैक चाय के पंजीकृत निर्यातों के लिये आर० ई० पी० का शुरू किया जाना ;
- (8) आयात के लिये अनुमत सामान की सूची के विस्तार सहित चाय बैग निर्यातकों के लिये आर० ई० पी० दर में वृद्धि करना ;
- (9) संबर्धन संबंधी उपाय अर्थात् व्यापक संबर्धन, एक-राष्ट्रीय संबर्धन, व्यापार मेलों, प्रदर्शनियों में भाग लेना आदि ;
- (10) बागान निर्यातकों के मामले में पूरी सीमा तक और बागानेतर निर्यातों के मामले में 40 पैसे प्रति कि० ग्रा० की सीमा तक उत्पादन शुल्क रियायत का दिया जाना ;

सरकार सभी मौजूदा बाजारों को चाय का निर्यात जारी रखेगी । गैर परम्परागत बाजारों में निर्यात संभाव्यताओं का पता लगाने के लिये भी प्रयास किये जाएंगे ।

STC's role in stability of prices of mass consumption items

995. SHRI CHINTAMANI JENA: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have made efforts with the State Trading Corporation to ensure, on a permanent basis, stability in prices of mass consumption items where supply fluctuations necessitate their import and export on Government account;

(b) whether Government have reviewed their policy and had consultations with the Corporation to prepare a perspective plan for its development role; and

(c) if so, the details regarding the steps Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA): (a) Yes, Sir. In order to ensure stability of prices of mass consumption items where supply fluctuations necessitate their imports and exports, STC has been entrusted as the canalising agency in respect of imports of edible oils, cement, news print, white printing paper, sugar and in respect of export of sugar.

(b) and (c). Plan for development role of STC is a continuous process and it is kept under constant review.

Rise in prices of cheap cloth

996. SHRI KAMLA MISHRA
MADHUKAR:

SHRI CHITTA BASU:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that prices of cheap cloth have been raised by Government;

(b) if so, the details thereof;

(c) whether Government propose to make any change in the present distribution policy of cheap and controlled cloth; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b). The maximum retail price of cheap cloth under the voluntary cheap cloth scheme has been raised from Rs. 6.36 per metre to Rs. 7.31 per metre. This would mean that cloth with a retail price not exceeding Rs. 7.31 per metre would come within purview of cheap cloth scheme.

(c) and (d). No change is proposed in the present distribution system of cheap cloth. Controlled cloth will continue to be made available through retail outlets of the cooperative sector and civil supplies corporations as also fair-price shops.

Foreign bank's help to Indian Airlines to purchase Airbuses

997. SHRIMATI MADHURI SINGH:
SHRI SUBHASH CHANDRA
BOSE ALLURI:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

Rate of interest
Commitment Fee
Management Fee
Repayment

(ii) Euro dollar loan worth US \$ 21 million has been arranged with Midland Bank, U.K. to finance 10

Rate of Interest

Commitment Fee
Management Fee
Repayment

Role of Nationalised Banks in Economic Development in North East Region

998. SHRI CHITTA BASU: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have formulated a new set of guidelines for

(a) whether it is a fact that a consortium of foreign banks have agreed to finance the Indian Airlines to purchase Airbuses/Aircrafts;

(b) if so, the countries to which the banks belong and the amount of loans which the Indian Airlines will get; and

(c) what are the terms and conditions of the loans?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) and (c). Indian Airlines have arranged two loans to finance 90 per cent of the foreign exchange cost of two Airbus aircraft and related spare engines and equipment. The details of the two loans are as under:

(i) An amount of loan worth US \$ 77 million has been arranged under export credit with consortium of British, French and German Banks in the proportion of 20:40:40 respectively on the following terms and conditions.

9.5% per annum
0.375% on undrawn balances
0.375% of principal
In 20 Semi annual instalments

90 per cent cost of spare engines and related equipments on the following terms and conditions:—

LIBOR + 1/16% with double taxation benefits with the understanding that if these benefits are withdrawn by Indian Airline and U.K. Governments, the margin will increase to 3/8%.

0.25% on undrawn balances
7/16% of the principal.
In 15 semi annual equal instalments the first instalment to commence 3 years after the agreement is signed.

the nationalised banks to fulfil their pivotal role for economic development in the North-East region; and

(b) if so, the details of the guidelines?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAN-ARDHANA POOJARI): (a) and (b) If